

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.4342/2021
(CPSW No.793/2013 in SWP No.1425/2013)

Tuesday, this the 29th day of June, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ab. Gani Shah & others

..Applicants

(Mr. N A Tabassu, Advocate)

VERSUS

Mr. Mir Tariq Ali, Director School Education, Kashmir Srinagar
& another

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

Mr. N A Tabassum, learned counsel for applicants submits that the grievance of the applicants has since been redressed during the pendency of T.A. (CPSW No.793/2013). He sought permission of the Tribunal to withdraw the T.A.

2. Permission is accorded and the T.A. (CPSW No.793/2013) is accordingly dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

June 29, 2021
/sunil/vb/dsn/sd/